

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO FORTY-NINE REPORTS  
(ENGLISH VERSION)**



**Tenth Lok Sabha**

**Legislative Branch-II**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
(Tenth Lok Sabha)

EIGHTEENTH REPORT

(Presented on 24-3-1993)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighteenth Report.

2. The Committee met on 22 March, 1993 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to five Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Constitution (Amendment) Bill, 1992 (*Insertion of new article 156A*) by Shri Chitta Basu.
- (2) The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1992 (*Insertion of new section 13A*) by Shri Tarit Baran Topdar.
- (3) The Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 1993 by Shri Ramashray Prasad Singh.

The Committee further recommend that the remaining 2 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
March 22, 1993

Chaitra 1, 1915 (Saka)

S. MALLIKARJUNAIAH,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.

## APPENDIX

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	The Constitution (Amendment) Bill, 1992 ( <i>Amendment of Preamble, etc.</i> ) by Shri Chitta Basu.	163 of 1992	B	1 hour
2.	The Constitution (Amendment) Bill, 1992 ( <i>Insertion of new articles 75A and 164A</i> ) by Shri Chitta Basu.	162 of 1992	B	1 hour
3.	The Constitution (Amendment) Bill, 1992 ( <i>Insertion of new article 156A</i> ) by Shri Chitta Basu.	161 of 1992	A	1 hour
4.	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1992 ( <i>Insertion of new section 13A</i> ) by Shri Tarit Baran Topdar.	172 of 1992	A	1 hour
5.	The Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 1993 by Shri Ramashray Prasad Singh.	5 of 1993	A	2 hours